

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th- 8th Floor, Tower-B, World Trade Center, Nauroji Nagar, New Delhi-110029
Ph: 26189709; Fax: 20904365

24.12.2024

F. No. L-1/249/2019-CERC

NOTICE

The following petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the month of January-February, 2025. These petitions are available on the website of the concerned Petitioner and a copy of the same has also been served by the Petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions and the Petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

Sl. No.	Petition No.	Petitioner	Region	Subject
1	285/TT/2024	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Asset: Substation: 400kV Bikaner-II PS (Under TBCB) Extension: [02 Nos. 400kV Line Bays at Bikaner-II PS Bikaner (PG) 400kV D/C (Quad) line formed after removal of LILO of one circuit of Bhadla-Bikaner (RVPN) 400kV D/C (Quad)], Transmission line: 400kV Bikaner-II PS - Bikaner (PG) (Quad) line: [Removal of LILO of one circuit of Bhadla-Bikaner (RVPN) 400kV D/C (Quad) line at Bikaner (PG) and extension of above LILO section from Bikaner (PG) up to Bikaner-II PS to form Bikaner-II PS Bikaner (PG) 400kV D/C (Quad) line.] under Transmission System strengthening scheme for evacuation of power from solar energy zones in Rajasthan (8.1GW) under Phase-II-Part F1.
2	284/TT/2024	PGCIL	NR	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Seven No. of Assets under Scheme to control Fault level in Northern Region (Phase-II).
3	300/TT/2024	PGCIL	ER	Petition for determination of tariff for assets (02 nos) under Establishment of Reliable Communication Scheme under Central Sector in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019
4	380/TT/2024	PGCIL	NR	Petition for determination cum truing up of Transmission tariff for 2019-24 tariff block and determination of transmission tariff for 2024-29 tariff block for Asset-1: Augmentation with 765/400kV, 1x1500MVA Transformer (3rd) at Bikaner (PG) along with associated bays under

				5Transmission system for evacuation of power from REZ in Rajasthan (20 GW) under Phase III Part J under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024.
5	210/TT/2024	PGCIL	ER	Approval under regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Asset under Transmission System for Power evacuation from ARUN-3 (900MW) HEP, NEPAL of M/s SAPDC Indian Portion" in Eastern Region.
6	213/TT/2024	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from Proposed DOCO to 31-03-2024 for Transmission Asset-1: - 1 No. 220 kV Line Bay at Chamera Pooling Station under One No. of 220 kV Line Bay at Chamera Pooling Point for 2nd circuit stringing of 220kV Karian-Chamera Pool line.
7	212/TT/2024	PGCIL	NR	Approval under regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Seven No. of Assets under Provision of Spare ICTs in Northern region.
8	214/TT/2024	PGCIL	NR	Establishment of State-of-the-Art Unified Centralized Network Management System U-Nms For Northern Region (Nr) ISTS and State Utility Communication Network
9	251/TT/2024	PGCIL	ER	Approval under regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission tariff for 2019-24 tariff block for 07 Nos of assets (OPGW links along with associated communication equipment) under Establishment of Communication system under Expansion/ Up gradation of SCADA/ EMS System at SLDCs of Eastern Region (BSPTCL).
10	211/TT/2024	PGCIL	NER	Approval under regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO/ Proposed DOCO/Anticipated DOCO to 31-03-2024 for Asset-1: 420kV 63MVAR Lower Subansiri-2 line reactor (to be used as Bus Reactor) along with associated bays & equipments at Biswanath Chariyali (POWERGRID), Asset-2: Lower Subansiri Biswanath Chariyali(POWERGRID) 400kV D/C line-1 with twin Lapwing conductor along with associated bays & equipments at Biswanath Chariyali (POWERGRID), Asset-3: Lower Subansiri Biswanath Chariyali(POWERGRID) 400kV D/C line-2 with twin Lapwing conductor along with associated bays & equipments at Biswanath Chariyali (POWERGRID) & Asset-4: 420kV 63MVAR Lower Subansiri-4 line reactor (to be used as Bus Reactor) along with associated bays & equipments at Biswanath Chariyali (POWERGRID) under the transmission system associated with NORTH EAST

				NORTHERN/WESTERN INTERCONNECTOR PROJECT in North-Eastern Region
11	391/TT/2024	PGCIL		Petition for determination cum truing up of Transmission tariff for 2019-24 tariff block and determination of transmission tariff for 2024-29 tariff block for 1 X 500MVA, 400KV/230KV ICT (4th) along with associated bays and equipments at Hosur Substation under Augmentation of transformation capacity by 1X500 MVA, 400KV/230KV ICT (4th) at Hosur Substation under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
12	389/TT/2024	PGCIL	NR	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block (Reliable Communication Scheme under Central Sector for Northern Region).
13	390/TT/2024	PGCIL	NER	Petition for determination of tariff for assets under North Eastern Region Strengthening Scheme-XIII in North Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019.
14	408/TT/2024	PGCIL	ER	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Assets under Eastern Region Strengthening Scheme-XVII(Part-B) [ERSS-XVII (Part-B)]" in Eastern Region.
15	456/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under System Strengthening XIX scheme in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
16	454/TT/2024	PGCIL		Petition for determination-cum-truing up of Transmission tariff for 2019-24 tariff block and determination of transmission tariff for 2024-29 tariff block for Asset-1: 01 no. 400kV line bay for NTPC Ltd at Bhadla-II Substation under Implementation of 400kV Bays for RE Generators at Bhadla-II PS & Fatehgarh-II PS under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.

17	453/TT/2024	PGCIL	NR	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Northern Region System Strengthening Scheme-X in Northern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
18	449/TT/2024	PGCIL	NER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in North Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
19	448/TT/2024	PGCIL	ER	Petition for determination of tariff for asset under Eastern Region Expansion Scheme XXVIII (ERES-XXVIII) in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019
20	447/TT/204	PGCIL	ER	Petition for determination of tariff for asset under ESTABLISHMENT OF STATE-OF-THE-ART UNIFIED CENTRALIZED NETWORK MANAGEMENT SYSTEM U-NMS FOR ISTS AND STATE UTILITY COMMUNICATION NETWORK in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019
21	446/TT/2024	PGCIL		Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-1: 500 MVA Thyristor Controlled Reactor (TCR) at Kurukshetra under Implementation of 500 MVA Thyristor Controlled Reactor at Kurukshetra 400kV bus
22	445/TT/2024	KPTCL		Petition filed under Section 62 & 64 of Electricity Act, 2003 read with CERC (Sharing of Inter State Transmission Charges and Losses) Regulations, 2020, for claiming of yearly Transmission Charges for 12 Nos. of 220kV lines for FY 22 and FY 23, owned by KPTCL identified as carrying Inter-state Power by Karnataka SLDC, Bengaluru
23	466/TT/2024	PGCIL	NER	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Assets under Expansion/Upgradation of SCADA/EMS

				System of SLDCs in North Eastern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
24	463/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Substation works associated with additional inter-regional AC link for import of power into Southern Region i.e., Warora- Warangal and Chilakaluripeta-Hyderabad - Kurnool 765kV Link in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024
25	468/TT/2024	PGCIL	SR	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for combined Asset under System Strengthening-II in Southern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024.
26	467/TT/2024	PGCIL	NER	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Provision of Spare Transformers and Reactors in North Eastern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024
27	460/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for assets under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalam in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
28	462/TT/2024	PGCIL	NER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for combined asset under Missing Link Transmission

				System in North-Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024.
29	464/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Common Transmission scheme associated with ISGS projects in Nagapattinam/ Cuddalore area of Tamil Nadu -Part-A1 (b) in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024
30	458/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Common System associated with ISGS projects in Krishnapatnam area of Andhra Pradesh in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
31	459/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Conversion of fixed line Reactors to Switchable line Reactors in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
32	461/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Augmentation of transformation capacity in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
33	457/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Asset under Transmission System for controlling High Loading of Nellore (PG)-Nellore PS 400 kV (Quad) D/C line

				in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
34	481/TT/2024	PGCIL	ER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Hathidah River Crossing Section of 220 kV Biharsharif Begusarai Transmission Line in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
35	480/TT/2024	PGCIL	ER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under LILO of Purnea - Dalkola 132 kV S/C line and extension at Purnea (PG) Sub-station in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
36	479/TT/2024	PGCIL	ER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under 02nd 400kV D/C Kahalgaon Biharsharif Transmission line in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
37	475/TT/2024	PGCIL	SR	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under System Strengthening-XXI in Southern Region under Section 62 read with Section 79 (1) (d) of the Electricity Act, 2003 and under Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
38	474/TT/2024	PGCIL	ER	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Eastern Region Strengthening Scheme VII (ERSS-VII) in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central

				Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2019 and Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024
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NOTE: The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC